

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.151/BB/2017	-	For compliance of office objections raised by Registry	252(3)	Pinkapple Studio Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SHRI KRISHNA PRASAD PH: 9008667286	Pinkapple Studio Pvt. Ltd.	Shri Ratakonda Murali

ORDER

PCS for Petitioner is present. He has filed memo along with annexure. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. PCS reported that, he has necessary information to show that, company is an ongoing concern and the same will be filed through an Affidavit. List it on 15/01/2018.


Member (T)


Member (J)